

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.(IB)-23(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President



SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Hotel Gaudavan Pvt. Ltd. (HGPL)

SECTION OF THE COMPANIES ACT: U/s 7 of Insolvency And Bankruptcy Code 2016

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE


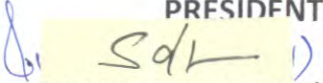
1.	Mr. K. Datta	Advocate for IRP	}	
2.	Mr. Ashu Kansal	Advocate for IRP		
3.	Mr. Arunang Sikdar.	(IRP)		
4.	Mr. Shevamy Parashar	for (IRP)		
5	MS PRACHI JOHRI	Ad for IRP		Prachi Johri

**ORDER**

Notice of the application. The service be effected by 01.5.2017.

The matter need not be listed on the date as per last order. However,  
the insolvency professional shall file the compliance report on 01.5.2017.

List for hearing on 03.5.2017.

  
CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
25.4.2017